

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) The construction work for Jagdishpur-Haldia natural gas pipeline project (JHPL) has been commenced in September, 2015. The project is being developed by GAIL in three phases. For the Phase-I (755 Km) stretch from Phulpur to Dobhi with Spur lines to Gorakhpur, Varanasi, Patna, Barauni, route survey has been completed. The scheduled date of completion of Phase-I is December, 2018. Cadastral survey for Phase-II and III is under progress.

(c) The State-wise and year wise details are given below:

(₹ cr.)

Sl. No.	State	Total Approved Project Cost	Commitment till Nov' 15	Estimated Capex till end of 2015-16	Actual Expenditure till Nov'15
1.	Bihar	3561	482	281	211
2.	Uttar Pradesh		31	6	2
3.	Jharkhand	3	3	3	3
4.	West Bengal	2	2	2	2
TOTAL		3566	518	292	218

(d) and (e) So far, none of the gas customers have executed Gas Transportation Agreement (GTA) for booking pipeline capacity in JHPL. Hence, the question of relief on account of delay of JHPL project does not arise.

#### **Requirement of gas for power generating stations**

2047. SHRI SHANKARBHAI N. VEGAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the capacity of gas based power generating stations in the country;
- (b) the requirement of natural gas to operate these stations at full load;
- (c) quantum of indigenous natural gas available for power generation;
- (d) quantum of long term contracted Re-gasified Liquefied Natural Gas (RLNG) available for power generation;
- (e) how much gas based generating capacity is lying idle in the country on account of inadequate availability of gas on long term basis;

(f) what steps Government is taking for utilization of idle capacity of gas based stations;

(g) whether Government is considering to allocate more natural gas power generation; and

(h) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) As on 30.11.2015 the total capacity of gas based generating stations in the country is 24,473.03 MW.

(b) Considering Station Heat Rate of 1800 Kilo Calories (Kcal)/Kilo Watt Hour (Kwh) and Calorific value of natural gas as 9500 Kcal/ Standard Cubic Meter (SCM), the total gas required to run the above power plants at 90% Plant Load Factor (PLF) is 100.16 MMSCMD.

(c) and (d) The quantum of domestic natural gas and Long Term R-LNG supplied to gas based power plants during 2014-15 was 25.33 MMSCMD and 1.97 MMSCMD respectively.

(e) to (h) The Cabinet Committee on Economic Affairs (CCEA), in its meeting dated 25.03.2015 has approved the policy to revive and improve utilization of the stranded gas based power generation capacity in the country for the year 2015-16 and 2016-17 and as per the approval of the CCEA Ministry of Power has notified the scheme for utilization of Gas based power generation capacity on 27.03.2015. The scheme envisages supply of imported spot R-LNG to stranded gas based plants as well as the plants receiving domestic gas, up-to the target PLF selected through a reverse e-bidding process. The scheme also envisages sacrifices to be made collectively by all stake holders and support from Power System Development Fund to make R-LNG based power generation commercially viable.

#### **Auction of small oil and gas fields**

2048. SHRI T.K RANGARAJAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government has decided to auction small oil and gas fields surrendered by State-run explorers; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes sir. The